

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 32 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Kawer Sain, Presiding Officer, Labour Court, Hardwar is repatriated and posted as District & Sessions Judge, Almora, vice Sri Kanta Prasad.

No. 33 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Kanta Prasad, District & Sessions Judge, Almora is transferred and posted as District & Sessions Judge, Tehri Garhwal, vice Sri Alok Kumar Verma.

This order shall come into force w.e.f. 01.05.2012.

By Order of the Court,


Sd/-
(Ram Singh)
Registrar General.

No. 1484 /XIII-b-1/Admin.A/2012

Dated: April 04, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Almora and Tehri Garhwal.
Recommendation has been sent to the State Government for the posting of Sri Alok Kumar Verma, District & Sessions Judge, Tehri Garhwal as Presiding Officer, Labour Court, Hardwar. The officers concerned and the officer effected consequently shall hand over the charge of the present assignment and to take over charge of the new assignment after the requisite notification of posting is issued by the State Government.
8. Presiding Officer, Labour Court, Hardwar.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. Registrar (Inspection), Registrar (Judicial), Registrar (Protocol) and Additional Registrar.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S. to Registrar General.
14. Senior Treasury Officers, Almora, Hardwar and Tehri Garhwal.
15. I/c N.I.C., High Court of Uttarakhand, Nainital.
16. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 34 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Prashant Joshi, Registrar (Inspection), High Court of Uttarakhand, Nainital is transferred and posted as Additional District & Sessions Judge, Haldwani, District Nainital, vice Ms. Kahkasha Khan.

No. 35 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Rajendra Joshi, Additional District & Sessions Judge / 1st F.T.C., Nainital is posted as Additional District & Sessions Judge, Nainital, in the vacant Court.

No. 36 /UHC/Admin.A/2012

Dated: April 04, 2012.

Ms. Kahkasha Khan, Additional District & Sessions Judge, Haldwani, District Nainital is transferred and posted as Additional District & Sessions Judge / 1st F.T.C., Nainital, vice Sri Rajendra Joshi.

No. 37 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Harish Kumar Goel, Vth Additional District & Sessions Judge, Hardwar is transferred and posted as Additional District & Sessions Judge, Almora, in the vacant Court.

No. 38 /UHC/Admin.A/2012

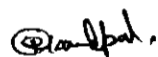
Dated: April 04, 2012.

Sri Kaushal Kishore Shukla, Additional District & Sessions Judge / 1st F.T.C., Dehradun is transferred and posted as Special Judge (E.C. Act), Nainital, in the vacant Court.

No. 39 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Amit Kumar Sirohi, Additional District & Sessions Judge / 1st F.T.C., Kashipur, District Udham Singh Nagar is transferred and posted as Additional District & Sessions Judge / 1st F.T.C., Dehradun, vice Sri Kaushal Kishore Shukla.



(CONTINUED)

No. 40 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Kanwar Amninder Singh, Additional Registrar, High Court of Uttarakhand, Nainital shall also discharge duties of the Registrar (Inspection), High Court of Uttarakhand, Nainital, in addition to his duties.

This order shall come into force w.e.f. 16.04.2012.

By Order of the Court,

Sd/-
(Ram Singh)
Registrar General.

No. 1485 /XIII-b-1/Admin.A/2012

Dated: April 04, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Almora, Dehradun, Hardwar, Nainital and Udham Singh Nagar with a request to inform the officer concerned compliance.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Inspection), Registrar (Judicial), Registrar (Protocol) and Additional Registrar.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officers, Almora, Dehradun, Hardwar, Nainital and Udham Singh Nagar.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.

@kanwar
Assistant Registrar
Admin. A

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 41 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Manindra Mohan Pandey, Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal is transferred and posted as 1st Additional Civil Judge (Jr. Div.), Udham Singh Nagar vice Sri Mohd. Yusuf.

No. 42 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Dharendra Bhatt, Civil Judge (Jr. Div.), Karanprayag, District Chamoli is transferred and posted as 1st Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, vice Sri Shazad Ahmad.

No. 43 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Shazad Ahmad, 1st Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is posted as 2nd Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, vice Ms. Ekta Mishra.

No. 44 /UHC/Admin.A/2012

Dated: April 04, 2012.

Ms. Ekta Mishra, 2nd Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is posted as 3rd Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, in the vacant Court.

No. 45 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Rahul Kumar Srivastava, Judicial Magistrate, Hardwar is transferred and posted as Civil Judge (Jr. Div.), Nainital, in the vacant Court.

No. 46 /UHC/Admin.A/2012

Dated: April 04, 2012.

Ms. Gajan Devi, Civil Judge (Jr. Div.), Haldwani, District Nainital is transferred and posted as 1st Additional Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 47 /UHC/Admin.A/2012

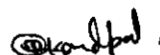
Dated: April 04, 2012.

Sri Mohd. Yusuf, 1st Additional Civil Judge (Jr. Div.), Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Tehri Garhwal, in the vacant Court.

No. 48 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Ramesh Singh, Civil Judge (Jr. Div.), Gopeshwar, District Chamoli is transferred and posted as Civil Judge (Jr. Div.), Karanprayag, District Chamoli vice Sri Dharendra Bhatt.



(CONTINUED)

No. 49 /UHC/Admin.A/2012

Dated: April 04, 2012.

Civil Judge (Jr. Div.), Pauri Garhwal shall hold Camp Court at Srinagar, District Pauri Garhwal for a week in every month.

No. 50 /UHC/Admin.A/2012

Dated: April 04, 2012.

Civil Judge (Jr. Div.), Tehri Garhwal shall hold Camp Court at Kirtinagar, District Tehri Garhwal for a week in every month.

No. 51 /UHC/Admin.A/2012

Dated: April 04, 2012.

Civil Judge (Jr. Div.), Karanprayag, District Chamoli shall hold Camp Court at Tharali, District Chamoli for a week in every month.

This order shall come into force w.e.f. 16.04.2012.

By Order of the Court,

Sd/-

(Ram Singh)

Registrar General.

No. 1486 /XIII-d-1/Admin.A/2012

Dated: April 04, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Chamoli, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal and Udham Singh Nagar, with a request to inform the officer concerned for compliance.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Inspection), Registrar (Judicial), Registrar (Protocol) and Additional Registrar.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officers, Chamoli, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal and Udham Singh Nagar.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 52 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Varun Kumar, Chief Judicial Magistrate, Pauri Garhwal is transferred and posted as Chief Judicial Magistrate, Hardwar, vice Sri Sanjeev Kumar.

No. 53 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Sayan Singh, Chief Judicial Magistrate, Nainital is transferred and posted as Chief Judicial Magistrate, Dehradun, vice Sri Naseem Ahmad.

No. 54 /UHC/Admin.A/2012

Dated: April 04, 2012.

Smt. Shadab Bano, Chief Judicial Magistrate, Udham Singh Nagar is transferred and posted as Chief Judicial Magistrate, Tehri Garhwal, vice Sri Nandan Singh.

No. 55 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Nandan Singh, Chief Judicial Magistrate, Tehri Garhwal is posted as Civil Judge (Sr. Div.), Tehri Garhwal, vice Sri Rakesh Kumar Singh.

No. 56 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Rakesh Kuamr Singh, Civil Judge (Sr. Div.), Tehri Garhwal is posted as Additional Civil Judge (Sr. Div.), Tehri Garhwal, in the vacant Court.

No. 57 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Naseem Ahmad, Chief Judicial Magistrate, Dehradun is transferred and posted as Civil Judge (Sr. Div.), Bageshwar, in the vacant Court.

No. 58 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Sujeet Kumar, Civil Judge (Sr. Div.), Nainital is posted as Chief Judicial Magistrate, Nainital, vice Sri Sayan Singh.

No. 59 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Abdul Qayyum, Civil Judge (Sr. Div.), Vikas Nagar, District Dehradun is transferred and posted as Civil Judge (Sr. Div.), Nainital, vice. Sri Sujeet Kumar.

(Signature)

(CONTINUED)

No. 60 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Sanjeev Kumar, Chief Judicial Magistrate, Hardwar is transferred and posted as Asstt. Sessions Judge [Civil Judge (Sr. Div.)] / F.T.C., Almora, in the vacant Court.

No. 61 /UHC/Admin.A/2012

Dated: April 04, 2012.

Smt. Archana Sagar, Civil Judge (Sr. Div.), Pauri Garhwal is transferred and posted as Additional Chief Judicial Magistrate, Hardwar, in the vacant Court.

No. 62 /UHC/Admin.A/2012

Dated: April 04, 2012.

Ms. Deepali Sharma, Civil Judge (Sr. Div.), Laksar, District Hardwar is transferred and posted as Additional Civil Judge (Sr. Div.), Nainital in the vacant Court.

No. 63 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Mahesh Chandra Kaushiwa, Joint Registrar (Judicial & Admin.), Public Service Tribunal Uttarakhand, Dehradun is repatriated and posted as Chief Judicial Magistrate, Pauri Garhwal, vice Sri Varun Kumar.

He shall also discharge the duties of Civil Judge (Sr. Div.), Pauri Garhwal in addition to his duties.

No. 64 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Ashutosh Kumar Mishra, Civil Judge (Sr. Div.), Kashipur, District Udham Singh Nagar is transferred and posted as Chief Judicial Magistrate, Udham Singh Nagar, vice Smt. Shadab Bano.

No. 65 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Vivek Dwivedi, Additional Chief Judicial Magistrate, Kashipur, District Udham Singh Nagar is posted as Civil Judge (Sr. Div.), Kashipur, District Udham Singh Nagar, vice Sri Ashutosh Kumar Mishra.

No. 66 /UHC/Admin.A/2012

Dated: April 04, 2012.

Sri Manish Kumar Pandey, Chief Judicial Magistrate, Chamoli shall discharge duties of Civil Judge (Jr. Div.), Chamoli, in addition to his duties.

(Signature)

(CONTINUED)

No. 67 /UHC/Admin.A/2012

Dated: April 04, 2012.

Civil Judge (Sr. Div.), Bageshwar shall hold Camp Court at Garur, District Bageshwar for a week in every month.

This order shall come into force w.e.f. 16.04.2012.

By Order of the Court,

Sd/-
(Ram Singh)
Registrar General.

No. 1487 /XIII-c-1/Admin.A/2012

Dated: April 04, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. Chairman, Public Service Tribunal Uttarakhand, Dehradun.
8. District Judge, Almora, Bageshwar, Chamoli, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal and Udham Singh Nagar with a request to inform the officer concerned for compliance.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. Registrar (Inspection), Registrar (Judicial), Registrar (Protocol) and Additional Registrar.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S. to Registrar General.
14. Senior Treasury Officers, Almora, Bageshwar, Chamoli, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal and Udham Singh Nagar.
15. I/c N.I.C., High Court of Uttarakhand, Nainital.
16. Guard File/ Assistant concerned.

Okandpal.
Assistant Registrar
Admin. A